

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**

**ORDER**

No: 1194

Dated: 2/2/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the subordinate court detailed below under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads for the current financial year 2016- 17.

Rs. In lacs

S.No	Name of the Court.	Sal	T.E.	POL	Office equipments & appliances	2071-P&ORB (NPS)
1.	Pr. D&S Judge, Poonch	12.00	---	---	---	---
2.	Pr. D&S Judge, Samba.	----	----	0.20 (For tyres)	----	---
3.	Pr. D&S Judge, Udhampur	---	---	0.20 (For tyres)	----	---
4.	Pr. D&S Judge, Reasi.	----	----	0.15	----	----
5.	Ist. Addl. D&S Judge, Jammu	---	---	---	0.10	---
6.	C.J.M. Poonch.	10.00	0.30	----	---	---
7.	C.J.M. Handwara.	10.00	---	---	----	0.10
8.	C.J.M. Kulgam.	5.00	---	---	----	0.10
9.	Sub Judge, Bijbehara.	---	---	0.15	----	0.40
10.	Sub Judge, Katra.	----	----	----	0.20	----
11.	Sub Judge, Bhaderwah.	----	----	----	----	0.12
12.	Sub Judge, Pattan.	----	----	0.50(Prev. outstanding)	----	----
13.	City Judge, Jammu.	----	----	0.10	----	----
14.	Spl.Mob. Mag, Jammu(Under 13 <sup>th</sup> FC)	---	---	0.10	----	----
15.	Spl.Mob. Mag, Budgam (Under 13 <sup>th</sup> FC)	---	---	0.20	----	----
16.	Munsiff, Pampore.	16.00	----	----	----	0.40
17.	Munsiff, Basohli.	25.00	0.20	0.10	----	0.20
18.	Munsiff, Tangdhar.	9.00	----	----	----	0.50
19.	Munsiff, Jammu.	----	----	0.10	----	----
20.	Munsiff, Sankoo.	----	----	0.30	----	----
21.	Munsiff, Udhampur.	0.80	----	----	----	0.08
22.	Munsiff, Reasi.	----	----	0.15	----	----
23.	Munsiff, Tangmarg.	----	----	----	----	0.05
24.	Addl. Munsiff, Samba.	----	0.05	----	----	0.20
25.	Distt. Mob.Mag(T) Anantnag.	----	----	0.40	----	----
26.	Addl. Mob. Mag. Awantipura	----	----	0.20	----	----
27.	Addl. Mob. Mag. Ramban	----	0.20	0.20	----	----
28.	Sub Registrar, Jammu.	----	----	0.20	----	----

By Order.

*[Signature]*  
Deputy Registrar (Accts) 2/2/17

No: 29212-55/AC Dated: 2/2/2017

Copy to the:-

- 1-3. Pr. D&S Judge, Poonch/Samba/Udhampur/Reasi
- 4. Ist. Addl. D&S Judge, Jammu.
- 5-7 C.J.M. Poonch/Handwara/Kulgam.
- 8-11 Sub Judge, Bijbehara/Katra/Bhaderwah/Pattan
- 12, City Judge, Jammu
- 13-14 Spl.Mobile Magistrate, Jammu/Budgam (Under 13<sup>th</sup> FC)
- 15-20 Munsiff, Pampore/Basohli/Tangdhar/Jammu/Sankoo/Udhampur./Reasi/Tangmarg
- 21. Addl. Munsiff, Samba.
- 22. Distt. Mob. Mag(T), Anantnag.
- 23-24 Addl. Mobile Magistrate, Awantipura/Ramban
- 25. Sub Registrar, Jammu.
- 26 Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 27- 43 Try Officer, Poonch/Samba/Udhampur/Handwara/Kulgam/Bijbehara/Katra/Bhaderwah Pattan/ Budgam/Pampore/Basohli/Tangdhar/Sankoo/Anantnag/ Awantipura/Ramban./Reasi/Tangmarg
- ..... for information and n/a.
- 44 Order file.

*[Signature]*  
Deputy Registrar (Accts) 2/2/17

9/e WRC H.C. -> In up. loadup  
*[Signature]*